

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**APPEAL NO. 113 OF 2015 &  
IA NOs. 183, 184, 185 & 186 OF 2015**

**Dated: 16<sup>th</sup> December, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

**In the matter of :**

**Niko Resources Ltd. .... Appellant(s)**

**Vs.**

**Petroleum & Natural Gas Regulatory Board & Anr. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Abhas Kumar

Counsel for the Respondent(s) : Mr. Vinod Kapoor for R-2

Mr. Sumit Kishore for R.1

**ORDER**

Learned counsel for the Appellant states that he is filing rejoinder in the Registry today. He may file the same after serving copy on the other side.

Pleadings are complete. List the matter for hearing on **03.02.2017.**

**(B.N. Talukdar)  
Technical Member (P&NG)**

**(Justice Ranjana P. Desai)  
Chairperson**

Ts/vg